COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO 442 OF 2047 IN

IA NO. 442 OF 2017 IN DFR NO. 1593 of 2017

Dated: 27th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Limited ... Appellant(s)

Vs.

Patran Transmission Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.

Ms. Poonam Verma Mr. Nishtha Kumar

Mr. Sethu Ramalingam for R.2

ORDER

(IA No. 442 of 2017 - Delay in filing)

List the application on <u>01.08.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt